

IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH : BANGALORE
BEFORE SHRI.CHANDRA POOJARI, ACCOUNTANT MEMBER
AND
SMT. BEENA PILLAI, JUDICIAL MEMBER

ITA No.1739/Bang/2018
Assessment Year : 2013-14

Mr. Muniraju, No.439, Dodd bale Village, Kengeri Hobli, Bengaluru-560 060.	Vs.	The Pr. Commissioner of Income-Tax, Bengaluru-3.
PAN - BNLPM 2151 F		
APPELLANT		RESPONDENT

Assessee by	:	Shri Sandeep Chalapathy, C.A
Revenue by	:	Ms. Neera Malhotra, CIT (DR)

Date of Hearing	:	17-08-2021
Date of Pronouncement	:	18-08-2021

ORDER

PER BEENA PILLAI, JUDICIAL MEMBER

Present appeal by the assessee has been filed against order dated 21/3/2018 passed by CIT, Bengaluru-3, Bengaluru for assessment year 2013-14.

2. The appeal against the order u/s 143(3) r.w.s 263 of the Act for the same asst. year was also pending before this Hon'ble Tribunal in ITA No. was 21/Bang/2020. It has been submitted by the Ld.AR that ITA No.21/Bang/2020 for asst. year 2013-14 stands withdrawn pursuant to assessee opting for VSVS 2020

vide order dated 9/3/2021. It has been thus submitted the present appeal becomes infructuous.

3. We heard Ld D.R, who did not object to the prayer of the assessee to withdraw the present appeal. Based on the submissions made by Ld.AR, the present appeal is allowed to be withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 18th Aug, 2021

Sd/-
(CHANDRA POOJARI)
Accountant Member
Bangalore,
Dated, the 18th Aug, 2021
/Vms/

Sd/-
(BEENA PILLAI)
Judicial Member

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore
6. Guard file

By order

Assistant Registrar, ITAT, Bangalore

		Date	Initial	
1.	Draft dictated on	On Dragon		Sr.PS
2.	Draft placed before author	-8-2021		Sr.PS
3.	Draft proposed & placed before the second member	-8-2021		JM/AM
4.	Draft discussed/approved by Second Member.	-8-2021		JM/AM
5.	Approved Draft comes to the Sr.PS/PS	-8-2021		Sr.PS/PS
6.	Kept for pronouncement on	-8-2021		Sr.PS
7.	Date of uploading the order on Website	-8-2021		Sr.PS
8.	If not uploaded, furnish the reason	--		Sr.PS
9.	File sent to the Bench Clerk	-8-2021		Sr.PS
10.	Date on which file goes to the AR			
11.	Date on which file goes to the Head Clerk.			
12.	Date of dispatch of Order.			
13.	Draft dictation sheets are attached	No		Sr.PS